

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 303

IA-520/2021

In

IB-429(ND)/2019

IN THE MATTER OF:

M/s. Punjab National Bank

.....APPLICANT/PETITIONER

Vs.

M/s. Tristar Global Infrastructure Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Adv. Jaismeen Sharma

For the Respondent

: Advocate Suraj Vishwakarma for Respondent No 1 & 2
in IA No. 520/2021

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **30.05.2023.**

Sd/-
(Court Officer)